

### **Capital infusion in Bhartiya Mahila Banks**

2132. SHRIMATI RANEE NARAH: Will the Minister of FINANCE be pleased to state:

- (a) the total number of Bhartiya Mahila Banks established in the country; and
- (b) the total amount provided for capital infusion in Bhartiya Mahila Banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) There is only one Bhartiya Mahila Bank Ltd. with total number of 103 branches operating throughout the country. The Bank was established with ₹ 1000 crore capital infusion from the Government in 2013 and no additional infusion has taken place since then.

### **Recovery of outstanding dues of banks**

2133. SHRIMATI RANEE NARAH: Will the Minister of FINANCE be pleased to state:

- (a) the total outstanding dues of industrialist Vijay Mallya to Banks;
- (b) what action/attempt has been taken to recover the outstanding dues from Vijay Mallya; and
- (c) the total amount recovered by conducting online Mega auction by selling from seized properties from defaulting loan borrower Vijay Mallya?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Public Sector Banks (PSBs) has reported that amount of ₹8,191 crore as on December 31, 2016 was outstanding towards industrialist Vijay Mallya.

Banks take all efforts including sale of assets to recover their dues. The Loan resolution and recovery is guided by Reserve Bank of India (RBI) and Bank's Board approved policy.

As reported by PSBs, amount of ₹155 crore has been recovered by conducting online Mega auction by selling from seized properties from defaulting loan borrower Vijay Mallya.

### **Fall in demand and production due to currency shortage**

2134. SHRI ANAND SHARMA: Will the Minister of FINANCE be pleased to state: